GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:5728 ANSWERED ON:10.05.2012 DISPUTE OVER KG D BLOCK Annayyagari Shri Sai Prathap

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Reliance Industries Ltd. (RIL) has approached the Supreme Court to seek intervention for appointment of an Arbitrator in the dispute over the D6 Block in the Krishna Godavari (KG) Basin;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the response of the Government in this regard?

Answer

MINISTRY OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

(a)to (c): Government has not received so far any notice from the Supreme Court of India in the matter of Reliance Industries Limited (RIL) approaching the Supreme Court to seek intervention for appointment of an Arbitrator in the dispute over the D6 Block in the Krishna Godavari (KG) Basin.